## <u>केन्द्रीय विद्यत विनियामक आयोग</u> CENTRAL ELECTRICITY REGULATORY COMMISSION

4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001 Phone: 011-23753942; fax-23753923

To Date: 14.7.2023

Shri Anand Kumar Shrivastava, Advocate for TPDDL, S-35, B 1<sup>st</sup> Floor, Panchsheel Park, New Delhi- 110017.

Subject: Request for time extension in Petition No. 7/RP/2023-reg.

Ref: Your request letter dated: 7.7.2023;

Sir,

With reference to your request letter dated **7.7.2023** on the above subject, I am directed to inform that your request for extension of time in filing reply has been granted and the same is extended till **21.7.2023**, after serving copy to the Petitioner.

- 2. The Petitioner is also allowed to file its rejoinder, if any, by **28.7.2023.** The parties shall complete their submissions within the due dates mentioned.
- 3. The matter shall be listed for hearing on **30.8.2023.**

Yours sincerely,

Sd/(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Parties